

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 360 of 2017**

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing**

For the Appellant(s) : Mr. Nikhil Ranjan, Advocate.
For the Respondents :

05/05.04.2021: Issue notice to respondent nos. 1 & 2 in main petition as well as in limitation petition, for which, requisites etc. under registered post with A/D as well as ordinary process must be filed within four weeks.

Rajnish

(ANANDA SEN, J.)